



**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The Voluntary Retirement of **Sh. Ram Singh Rana** S/o Sh. Prem Singh Rana, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties from this establishment w.e.f. 20.10.2023 (A/N).

  
(Narrotam Kaushal)  
Principal District & Sessions Judge (HQs): 

No. 78671-710 Admn. II/PF/Ret./2023

Delhi, Dated the 13 OCT 2023

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Shahdara & Central District, Delhi/New Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, Shahdara & Central District, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Shahdara & Central District, Delhi/New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central & Shahdara District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Shahdara & Central District, Delhi/New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, Shahdara & Central District, Delhi.
- 15 **Sh. Ram Singh Rana** S/o Sh. Prem Singh Rana, Judicial Assistant, presently posted in Office Pool, Admn. Branch (Shahdara), KKD, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied.

  
13/10/23  
(Simmi Kapoor)

A.O. (Judl.) Admn. II (C)  
O/o Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi.